

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1320/Confdl./2023
II-3-1/2023

Bilaspur, dated the 7th September, 2023

The following Civil Judges (Senior Division), as specified in Column no. (2) of the table below, are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are appointed as Civil Judge Class-I-cum-Chief Judicial Magistrate for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Bhupendra Kumar Vasnikar, I Civil Judge Class-I & C.J.M., Raipur & Judge, Virtual Court	Raipur	Kanker	Uttar Bastar (Kanker)	I Civil Judge Class-I & C.J.M.
2.	Shri Digvijay Singh, I Civil Judge Class-I & C.J.M.	Rajnand-gaon	Raipur	Raipur	I Civil Judge Class-I & C.J.M., Raipur & Judge, Virtual Court
3.	Shri Om Prakash Sahu, II Civil Judge Class-I & A.C.J.M.	Kawardha	Rajnand-gaon	Rajnand-gaon	I Civil Judge Class-I & C.J.M.

Note: (1.) The above officers shall not be entitled to the pay-scale mentioned in Rule 3 (2) (b) of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006. The conferment of benefit by way of ACP Scales shall be made on the appraisal of the work and performance by the High Court upon completion of five years of continuous service as Civil Judge (Senior Division).

No. 1321/Confdl./2023
II-3-1/2023

Bilaspur, dated the 7th September, 2023

The following Civil Judge (Senior Division), as specified in Column no. (2) of the table below, is hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and is posted in the capacity as mentioned in column No. (6) from the date he assumes charge of his office:-

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Pallve Raghuvanshi, IV Additional Judge to the Court of I Civil Judge Class-I	Raipur	Kawardha	Kabirdham (Kawardha)	II Civil Judge Class-I

BY ORDER OF THE HIGH COURT

(ARVIND KUMAR VERMA)
REGISTRAR GENERAL

Contd... 2/-
07.09.2023

Endt. No. 1322/Confdl./2023
II-3-1/2023

Bilaspur, dated the 7th September, 2023

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
17. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19.


1. Shri Bhupendra Kumar Vasnikar, I Civil Judge Class-I & C.J.M., Raipur & Judge, Virtual Court, Raipur,
2. Shri Digvijay Singh, I Civil Judge Class-I & C.J.M., Rajnandgaon,
3. Shri Om Prakash Sahu, II Civil Judge Class-I & A.C.J.M., Kawardha,
4. Shri Pallve Raghuvanshi, IV Additional Judge to the Court of I Civil Judge Class-I, Raipur,

*for information and compliance. He is directed to take over charge at his new place of posting **on or before 19.09.2023** and send his handing and taking over charge reports through the concerned District Judge.*

20. District & Sessions Judge, Kabirdham at Kawardha/ Raipur/ Rajnandgaon. He/She is requested to impress upon the transferred Officer(s) that if he is in occupation of Government accommodation, he should vacate the same **on or before 29.09.2023** under intimation to this Registry. He/She is also requested to send immediately the handing/taking over charge reports of transferred Officer(s) to this Registry.

Contd...3/-

21. District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
22. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
23. Additional Registrar (Judicial/D.E./Admn./O/o R.(J.) and Central Filing/Checker/Copying), High Court of Chhattisgarh, Bilaspur for information.
24. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
25. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
27. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar (Confidential/Civil & Supreme Court Section /Works/D.E./Protocol/Criminal/ S.C.M.S. Cell & S.W.), High Court of Chhattisgarh, Bilaspur for information.
29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL
07-09-2023